

The above recommendation has been communicated to the Ministry of Information and Broadcasting for necessary action.

Health meet at Jaipur

1687. SHRI RAM AWADHESH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the Health Meet Organised by the Voluntary Health Association of India and over 40 Non-Governmental Organisations of Rajasthan at Jaipur on April, 10th and 11th, 1989, if so, the outcome thereof; and

(b) whether any recommendations have been made to Government by the said Meet; if so the details thereof and the follow up action taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) and (b). Yes, Sir. The Government are aware that a meeting was organised by Voluntary Health Association of India at Jaipur on 10th and 11th April, 1989. According to the interim report, the Organisation has invited another meeting to identify the concrete action required for implementing the suggestions given at the meeting.

Death of two kids

1688. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the press report which appeared in the Hindustan Times, dated the 20th March, 1989 under the caption "Two kids die, 5 taken ill on consuming pills;

(b) if so, what are the details thereof;

(c) the action taken by Government in this regard; and

I (d) the number of cases of food poisoning which have come into light during the last two years and the action taken by Government in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) Yes, Sir.

(b) to (d) According to a report received from the Chandigarh Administration, 7 children consumed poisonous tablets. Out of them, 4 children including one dead, were brought to the General hospital, Sector-I6, Chandigarh and 3 to the Post Graduate Institute, Chandigarh directly. 4 children died in the hospital. A post mortem on all the died bodies was conducted. Chemical report is awaited.

Enquiry in this connection is being conducted by the Chandigarh Police and its report is still awaited.

Although cases of gastro-enteritis also come to the hospitals but specifically no case of food poisoning has come to notice during the last two years.

Disciplinary action against soldiers of IPKF

1689. SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry of Defence has taken any disciplinary action against the IPKF personnel for their crimes committed against Tamils; and

(b) if so, the number of such personnel and soldiers who have been punished so far?

THE MINISTER OF DEFENCE (SHRI K. C. PANT): (a) and (b) 45 IPKF personnel have been punished under the Army Act for offences against Sri Lankan citizens.